

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ASSOCIATED CYLINDERS AND ACCESSORIES PVT LTD Date of Commencement of Liquidation: 16-07-2018; List of Stakeholders as on Date: 06-02-2023; Name of IP: Ms. Satyadevi A; Process Number: 1; Last 5 digitof registration number: 10205

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0		1272252	00	0		NA
2	Liquidation costs incurred till date	0	0	0	3581336	0	00		NA
3	Secured financial creditors	1	41226449	1	41226449	0	0	0	Annexure 3
4	Unsecured financial creditors	7	27010591	4	18043797	0	8966794		Annexure 4
5	Operational creditors (Workmen)	55	22554140	51	12319103	552733	9682304.10		Annexure 5
6	Operational creditors (Employees)	10	3413951	8	1343100	0	2070851		Annexure 6
7	Operational creditors (Government Dues)	3	12362323	3	9505869	0	2856454		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0		NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	194624	1	178726	0	15898		Annexure 9
Total		77	106762078	68	87470632	552733	23592301.1	0	